

**CORRIGENDUM TO THE ORDER NO. SEBI/PACL/RO/KW/RD-1/ORD/83/2026
DATED 30.06.2026 IN THE MATTER OF BLOOM CUISINES PVT LTD.**

1. The Panel of Recovery Officers had passed an Order no. SEBI/PACL/RO/KW/RD-1/ORD/83/2026 dated 30.06.2026 (hereinafter referred to as "Order") in respect of the Interlocutory Applications filed by Bloom Cuisines Pvt. Ltd.
2. Pursuant to the observation of inadvertent typographical errors in para 38 of the order, the said para shall now read as under:

"In view of the aforesaid facts, the Interlocutory Application Nos.112246 of 2023 and 112247 of 2023 filed by the Applicant for the impugned property comprised in survey nos. 239/5 -Acres 1.70 cents (0.69.0 Hec), 229/5 - Acres 1.99 cents (0.80.5 Hec), 232/1 - Acres 2.00 cents (0.81.0 Hec), 226/1 - Acres 2.00 cents (0.81.0 Hec), 229/2 - Acres 2.00 cents (0.81.0 Hec), 229/4 - Acres 2.00 cents (0.81.0 Hec), 236/2 - Acres 0.30 cents (0.12.0 Hec), 236/5 - Acres 2.00 cents (0.81.0 Hec), 240/1 - Acres 1.99 cents (0.80.5 Hec), 240/3 - Acres 2.00 cents (0.81.0 Hec), 227/4 - Acres 2.00 cents (0.81.0 Hec), 229/1 - Acres 2.00 cents (0.81.0 Hec) total admeasuring 21 Acres and 98 Cents situated at Village Melselvanur, Kadaladi Taluk, Ramanthapuram District, Tamil Nadu is disposed of as allowed."

3. The Order dated 30.06.2026 in the matter of Bloom Cuisines Pvt. Ltd. should always be read along with this corrigendum.
4. A copy of this Corrigendum shall be served on the Applicant for information.

Place: Mumbai

Date: 09.07.2026


KSHAMA P. WAGHERKAR
RECOVERY OFFICER


RESHMA GOEL
RECOVERY OFFICER


SAROJ KUMAR SAHU
RECOVERY OFFICER

समा प्र. वाघेरकर / KSHAMA P. WAGHERKAR
महाप्रबंधक एवं वसूली अधिकारी
General Manager & Recovery Officer
(श्री ए सी एस सी के मामले से संबंधित मुद्दे)(In the matter of PACL Ltd. Mumbai)

रेशमा गोयल / RESHMA GOEL
उप महाप्रबंधक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
(श्री ए सी एस सी के मामले से संबंधित मुद्दे)(In the matter of PACL Ltd. Mumbai)

सरोज कुमार साहु / SAROJ KUMAR SAHU
उप महाप्रबंधक एवं वसूली अधिकारी
Deputy General Manager & Recovery Officer
(श्री ए सी एस सी के मामले से संबंधित मुद्दे)(In the matter of PACL Ltd.)